

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6548
ANSWERED ON:07.05.2013
PANEL ON FAKE ENCOUNTERS AND ATROCITIES ON SCS STS
Dhruvanarayana Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has appointed any panel to probe the fake encounter killings and other atrocities on public particularly, SCs/STs in the country;
- (b) if so, the details thereof and the total number of such cases reported by the said panel, cases solved and the action taken against the guilty persons during each of the last three years and the current year, State-wise including Andhra Pradesh and Karnataka; and
- (c) if not, the time by which such panel is likely to be appointed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c):Ministry of Home Affairs is not aware of any such panel.

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against SC/ST lies with the State Governments and Union Territory Administrations.